

F. No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.05.2021

**ORDER NO. 69 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 58 of 2021 for **CESTAT, Bangalore** on **27.05.2021** as follows:

PERIOD	CORAM	WORK ASSIGNED
On 27.05.2021	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	E/21079/2015, E/21387/2016, E/20874/2017 and E/20762/2019

Note:

1. The cases will be taken up immediately after the Delhi Bench matters are completed.
2. In the event of adjournment of matters for any reason, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order



**(Bineesh Kumar K. S.)**  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy. Registrar/Bar Association/O/o Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



**Registrar**